

and monitor the implementation of the various schemes for welfare of minorities. Security and development of the minorities is amongst the priorities of the Government and the same cannot be ignored at any cost. The Hon'ble Minister stated that Prime Minister's 15 Point Programme is an important plan for welfare of the minorities wherein 15% of the physical and financial targets under the schemes implemented by various Ministries/Departments is meant for minorities. He also stated that for strengthening and development of the country, schemes like Make in India, Skill India and Startup India have also been launched under the able guidance of the Hon'ble Prime Minister of India and satisfactory results have also been achieved. In the end he stated that problems and challenges apart, there should be a better coordination between the National Commission for Minorities and the State Minority Commissions so that better results are achieved.

Decision

The actionable points emerging out of the Conference are being sent to the concerned State Governments and Central Government for necessary action.

Support to students with mental illness

*28. SHRI JESUDASU SEELAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government plans to develop a policy framework to provide special support to students and the families of students suffering from mental illness, if so, the details thereof; and

(b) whether Government plans to provide special support and counselling to students and the families of students who have threatened or attempted suicide, if so, details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) The Government of India under the National Health Mission supports the District Mental Health Programme (DMHP) the components of which can include suicide prevention services, work place stress management, life skills training and counselling in schools and colleges. Currently assistance has been provided in 241 districts of the country with the objective to provide mental health services including prevention, promotion and long term continuing care at different levels of district healthcare delivery system.

With the objective to address the shortage of mental health professionals in the country as well as improving the tertiary care treatment facility, support has been provided under the National Mental Health Programme (NMHP) for establishment

of 15 Centres of Excellence in the field of Mental Health and for strengthening/ establishment of 39 Post Graduate training departments in mental health specialties. Besides, three Central Institutions *viz.* National Institute of Mental Health and Neuro Sciences, Bangalore, Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur and Central Institute of Psychiatry, Ranchi have been strengthened for augmenting the human resources in the area of mental health and for capacity building in the country.

Further, the National Mental Health Policy, announced in October, 2014, is based, *inter-alia*, on the values and principles of equity, integrated and evidence based care, participatory and holistic approach to mental health. The goals and objectives of the Policy include, *inter-alia*, the following:

- to reduce distress, disability, exclusion, morbidity and premature mortality associated with mental health problems across life-span of a person,
- to provide universal access to mental health care,
- to increase access to mental health services for vulnerable groups,
- to reduce risk and incidence of suicide and attempted suicide

Hit and run case of IAF officer in Kolkata

*29. DR. K. P. RAMALINGAM: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Indian Air Force is unhappy with the pace of the probe into the hit and run case in Kolkata and has written to Kolkata Police for joint investigation; and

(b) whether it is also a fact that the IAF has also requested the Kolkata Police to hand over all evidence collected in the case and a list of witnesses for its own Court of Inquiry that is under way, if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) The hit and run case in Kolkata which took place on 13.01.2016 had led to the death of Corporal Abhimanyu Ranglal Gaud. In case of unnatural death on duty of a person subject to the Air Force Act, 1950, holding of a Court of Inquiry is mandatory. Accordingly, a Court of Inquiry was ordered to enquire into the case. Air Officer Commanding, Advance Headquarters Kolkata had approached civil police for joint investigation. However, a probe was carried out independently by civil police. A request was also made to Superintendent, Presidency Correctional Home, Alipur, Kolkata for examination of the suspect/witnesses related to this case. However, the request was not accepted as the case was pending before the Chief Metropolitan